

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 73/2019  
in  
OA No. 3200/2018**

this the 26<sup>th</sup> day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member(J)**

Ashok Kumar Verma  
Designation :Inspecting Officer  
Presently posted at :  
D.M. Office, South-West Distt.  
Kapashera, New Delhi.  
Group -C, Age : 55 years  
S/o Sh. Rajinder Singh  
R/o B-4, CTI Complex  
Home Guard Staff Quarter  
Raja Garden, New Delhi – 110027

(By Advocate: Mr. SC Sagar)

## Versus

1. Rajeev Verma  
Divisional Commissioner (Revenue)  
Director Civil Defence  
Govt. of NCT of Delhi.  
5, Shamnath Marg, Delhi – 110054.
2. Rahul Sudan  
Sr. Staff Officer/Head of Office  
Directorate of Civil Defence  
Govt. of NCT of Delhi  
01, Kirpa Narayan Marg  
Delhi – 110054.

(By Advocate : Ms. Sarita Agarwal)

## **ORDER (ORAL)**

## **Ms. Nita Chowdhury:**

When the matter is taken up, counsel for respondents has filed the order dated 22.04.2019 passed in compliance with the order of this Tribunal in OA. In view of the substantial compliance with the order of the Court, notices are discharged and CP is closed.

**(S.N. Terdal)  
Member (J)**

**(Nita Chowdhury)  
Member (A)**

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